

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No.02/BB/2 018	-	Admission	Sec 9 of IB	Simplex Infrastructure Limited Vs Nitesh Estates Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

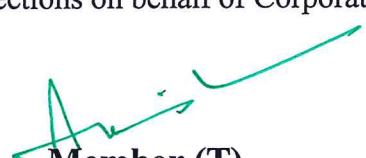
1. R.V. Burch
To Holla & Holla
9448844854.

Respondent



ORDER

Counsel for Petitioner is present. M/s Holla & Holla filed Vakalath for Corporate Debtor. Counsel for Petitioner filed memo for compliance of objections. Counsel for Petitioner further requested time for filing other objections. Time granted for filing other objections and also for filing objections on behalf of Corporate Debtor. List it on 06/02/2018.


Member (T)


Member (J)